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(c) what action the Central Government have taken thereon?

THE MINISTER OF WATER RESOURCES (SHRI В. SHAN-KARANAND): (a) and (b) Yes, Sir. The Memorandum contains mainly the problems of floods and drainage etc. in West Bengal including the issues regarding Farakka and sharing of Ganga waters.

(c) All possible measures are being taken by the Government of India with regard to the issues raised in the Memorandum.

Minorities Commission

- 52. DR. MOHD. HASHIM KIDWAI : Will the Minister of WELFARE be pleased to state:
- (a) the time by when a new Chairman and members of the Mino rities Commission are likely to be appointed; and
- (b) whether there is any propo under Government's considera tion to increase the powers of the Commission?

THE MINISTER OF STATE OF THE MINISTRY OF WELFARE [DR. (SMT.) RAJENDRA KUMARI BAJPAH : (a) term of the present Chairman has been extended till further orders. One new Member namely Sh. Homi JMH. Taleyarkhan has joined the Commission on 16th November 1985. No definite time schedule can be indicated for filling up of the remaining posts of Members.

(b) No, Sir.

Night Shelters

53. DR. MOHD. HASHIM KIDWAI: the Minister of URBAN DEVELOPMENT be pleased to state whether Government have any proposal under consideration to construct night shelters in Delhi?

THE MINISTER OF STATE IN THE OF URBAN DEVELOPMENT MINISTRY (SHRI DALBIR SINGH): Yes, Sir. In the 7th Five Year Plan, a proposal for construction of 25 night shelters in different parts of Delhi has been approved with an outlay of Rs. 3.00 crores. For 1985-86, construction of 7 night shelters is being taken up with an approved outlay of Rs. 70 lakhs9 The Slum Wing of DDA is already operating 10 night shelters in different parts of Delhi.

to Questions

Regularisation of Government Accommodation in the Names of Dependents of **Deceased Employees of Government of** India Press, Minto Road, New Delhi

- 54. SHRIMATI MONIKA DAS: Will the Minister of URBAN DEVELOPMENT be pleased to refer to the answer to Starred Question 179 given in the Rajya Sabha on the 6th May, 1983 and state:
- (a) what are the names of the dc-^j pendents of the deceased employees of the Government of India Press, Minto Road, New Delhi in whose names the Government quarters allot-1 ted to their parents have not yet been regularised and the reasons therefor;
- whether any representations have been received from the Members of Parliament in this regard;
- (c) by when Government propose to regularise the quarters in their names; and
- (d) what action Government propose to take against the officials responsible for the delay in the regularisation of the quarters?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) 1. Shri Pradip Kumar S/o Late Sh. Harish Chander.

2. Shri Rajkumar, S/o Late Sh. J.L. Passi.